

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 135  
TO BE ANSWERED ON 18.07.2016**

**Deemed Universities**

**135. SHRI D.K. SURESH:  
PROF. SAUGATA ROY:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government/University Grants Commission (UGC) has any proposal to roll back the existing norms/ rules regarding deemed universities in the country;
- (b) if so, the details thereof;
- (c) whether the Government has issued any fresh norms for deemed universities; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI PRAKASH JAVADEKAR)**

(a) to (d) The University Grants Commission (UGC) has approved a new UGC (Institutions Deemed to be Universities) Regulations, 2016 in its 516<sup>th</sup> meeting held on 15.6.2016 which has been notified on 11.7.2016. The details of the Regulations are available on the website of University Grants Commission [www.ugc.ac.in](http://www.ugc.ac.in).

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